

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer & posting is hereby made, in official exigency, with immediate effect:-

Name of the Officer	From	То
Ms. Archana Kalra	Administrative Officer (Judicial) in the O/o Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.	

Note:-

1. Ms. Archana Kalra, Administrative Officer (Judicial) is hereby directed to look after the work of West District, Tis Hazari Courts, Delhi also as Administrative Officer (Judicial).

2. Non-compliance of the order or immediately proceeding on leave will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rule.

(NAROTTAM KAUSHAL)

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

No.7260-580

/Admn-I/P & T/HQs/2023

Dated, Delhi the

Copy forwarded for information and necessary action to: -

The Registrar General, Hon'ble High Court of Delhi, New Delhi.

- 2. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi with the request to allocate the work of West District, THC, Delhi to Ms. Archana Kalra, Administratiave Officer (Judicial).
- 3. The Officer In-charge, Accounts Branch, Central West, Tis Hazari Courts, Delhi.

The Officer concerned for immediate compliance.

The PS to the undersigned.

- 6. The Sr. A.O.(J)/A. O.(J)/Branch In-charge, Administration Branch, Central/West, Tis Hazari Courts Delhi.
- 7. The Dealing Official, Personal File, Admnistration Branch-I, Central District, Tis Hazari Courts,
- The Dealing Official, Leave Section, Room No. 114, Central District, Tis Hazari Courts, Delhi.

9. The Dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.

10. The Dealing Official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.

11 The Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)